

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 1833**

**TO BE ANSWERED ON THE 11<sup>TH</sup> DECEMBER, 2024/ AGRAHAYANA 20, 1946  
(SAKA)**

**DRUG TRAFFICKING IN WEST BENGAL**

**1833. SHRI SAMIK BHATTACHARYA:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the specific steps taken by the Narcotics Control Bureau (NCB) to prevent and combat drug trafficking in West Bengal, particularly in areas prone to narcotics smuggling;**
- (b) the drug seizures in West Bengal over the last five years, including the types and quantities of narcotics confiscated, and the measures implemented to curb their supply, the details thereof; and**
- (c) measures being implemented to prevent the misuse of pharmaceutical drugs, such as cough syrups containing codeine, which are often diverted for illicit use, as evidenced by recent seizures in the State?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a) & (b) As per latest data published by National Crime Records Bureau (NCRB) pertaining to the year 2022; seizure of drugs under the Narcotic Drugs and Psychotropic Substances (NDPS) Act, 1985 in West Bengal during 2018 to 2022 is at Annexure-I. Various measures have been taken by the Government to combat the drug trafficking in the Country including in the State of West Bengal, some of which are as under:-**

(i) **A 4-tier Narco-Coordination Centre (NCORD) mechanism for ensuring better coordination between Central & State Drug Law Enforcement Agencies and other stake holders in the field of controlling drug trafficking and drug abuse in India has been established. An all in one NCORD portal has been developed for information related to drug law enforcement.**

(ii) **A dedicated Anti Narcotics Task Force (ANTF) headed by Additional Director General/ Inspector General level Police Officer has been established in each State/ Union Territory (including West Bengal) to function as the NCORD Secretariat for the State/ Union Territory and follow-up on compliance of decisions taken in NCORD meetings at different levels.**

(iii) **Intensive preventive and interdiction efforts are taken along drug routes.**

(iv) **Border Guarding Forces (Border Security Force, Assam Rifles and Sashastra Seema Bal) have been empowered under the Narcotic Drugs and Psychotropic Substances (NDPS) Act, 1985 to carry out search, seizure and arrest for illicit trafficking of narcotic drugs at international border. Further, Railway Protection Force (RPF) has also been empowered under NDPS Act to check drug trafficking along the railway routes.**

(v) **Narcotics Control Bureau (NCB) coordinates with other agencies like, Navy, Coast Guard, Border Security Force, State ANTF, etc., to conduct joint operations to control the drug trafficking.**

(vi) **Towards the capacity building of drug law enforcement agencies of the country, NCB is continuously imparting training to the officers of other drug law enforcement agencies.**

(vii) **A task force on Darknet and Crypto-Currency has been set up under the Multi Agency Centre (MAC) mechanism with a focus on monitoring all platforms facilitating Narco-trafficking, sharing of inputs on drug trafficking amongst Agencies/MAC members, interception of drug networks, continuous capturing of trends, modus operandi & nodes with regular database updates and review of related rules & laws.**

(viii) **In addition to existing Regional office and one Zonal office at Kolkata, Government has approved and operationalized a new Zonal office of Narcotics Control Bureau in Siliguri with requisite man power to look after drug related issues in its jurisdiction.**

**(ix) A National Narcotics Helpline “Madak-Padarth Nished Asoochna Kendra” (MANAS) has been created as a 24x7, toll-free National Narcotics Call Centre. Accordingly MANAS has been envisioned as an integrated system providing a single platform for citizens to log, register, track and resolve drug related issues/problems through various mode of communications like call, SMS, Chat-bot, e-mail & web-link.**

**(c) The Government on the basis of recommendations of Expert Committee and Drugs Technical Advisory Board (DTAB) has issued Notification S.O. 2398(E), S.O. 2404(E) dated 02.06.2023 prohibiting the manufacture for sale, sale and distribution for human use of drug fixed dose combination of syrup containing Codeine Phosphate. Further, to prevent the misuse of pharmaceutical drugs there is legal provision under the Drugs and Cosmetics Act, 1940 and Rules thereunder, that, the drugs shall not be sold at retail, except in accordance with the prescription of a Registered Medical Practitioner, as specified in Schedule H/H1/X of the said Rules.**

\*\*\*\*\*

## Seizure of Drugs under NDPS Act in West Bengal during 2018-2019

SL	Drug Type	2018			2019		
		KGs	Numbers	Litres	KGs	Numbers	Litres
1	Opium Based Drugs	3814.020	-	-	1338.751	-	-
1.1	Opium	474.370	-	-	149.555	-	-
1.2	Morphine (In Kg)	0.000	-	-	0.000	-	-
1.3	Heroin(In Kg)	33.760	-	-	39.319	-	-
1.3A	Heroin	33.760	-	-	39.319	-	-
1.3B	Smack	0.000	-	-	0.000	-	-
1.4	Poppy Husk	3305.890	-	-	1149.877	-	-
2	Cannabis Based Drugs	27012.853	-	-	34468.465	-	-
2.1	Ganja(In Kg)	26842.990	-	-	34447.445	-	-
2.1A	Ganja	26842.990	-	-	34447.445	-	-
2.1B	Bhang	0.000	-	-	0.000	-	-
2.1C	Sulfa	0.000	-	-	0.000	-	-
2.2	Hashish	0.000	-	-	6.682	-	-
2.3	Charas	169.863	-	-	14.338	-	-
3	Cocaine(In Kg)	1.140	-	-	22.000	-	-
4	Psychotropic Substances	0.000	-	-	105.918	-	-
4.1	Methaqualone(In Kg)	0.000	-	-	0.000	-	-
4.2	Ephedrine/ Psuedo Ephedrine	0.000	-	-	0.000	-	-
4.3	L.S.D.(in KG)	0.000	-	-	0.240	-	-
4.4	Amphetamine/ Methamphetamine	0.000	-	-	105.678	-	-
4.5	Ketamine	0.000	-	-	0.000	-	-
4.6	ATS	0.000	-	-	0.000	-	-
5	Medicinal Preparations	196.200	15166	13262.071	152.648	400084	20958.935
5.1	Phensidyl/Cough Syrup	0.000	0	12957.351	0.000	0	20721.935
5.2	Injection Vials	0.000	1830	0.000	0.000	2135	0.000
5.3	Pills/Capsules	0.000	3983	0.000	0.000	59949	0.000
5.4	Other Medicinal Preparations	196.200	9353	304.720	152.648	338000	237.000
6	Drug Precursor - Acetic Anhydride	0.170	0	0.000	0.000	0	0.000
7	Other Drugs	55.522	75	2430.533	747.078	663	357.400
8	<b>Total</b>	<b>31079.905</b>	<b>15241</b>	<b>15692.604</b>	<b>36834.860</b>	<b>400747</b>	<b>21316.335</b>

Source: Crime in India

Seizure of Drugs under NDPS Act in West Bengal during 2020-2022

SL	Drug Type	2020			2021			2022		
		KGs	Numbers	Litres	KGs	Numbers	Litres	KGs	Numbers	Litres
1	Opium Based Drugs	253.208	-	-	1466.476	-	-	5446.692	-	-
1.1	Opium	158.064	-	-	788.653	-	-	52.195	-	-
1.2	Morphine (In Kg)	0.040	-	-	0.000	-	-	53.216	-	-
1.3	Heroin(In Kg)	95.104	-	-	94.423	-	-	57.911	-	-
1.3A	Heroin	95.104	-	-	94.423	-	-	57.911	-	-
1.3B	Smack	0.000	-	-	0.000	-	-	0.000	-	-
1.4	Poppy Husk	0.000	-	-	583.400	-	-	5283.370	-	-
2	Canabis Based Drugs	23852.025	-	-	27851.650	-	-	18313.855	-	-
2.1	Ganja(In Kg)	23818.102	-	-	27829.084	-	-	18301.891	-	-
2.1A	Ganja	23802.202	-	-	27829.084	-	-	18301.891	-	-
2.1B	Bhang	15.900	-	-	0.000	-	-	0.000	-	-
2.1C	Sulfa	0.000	-	-	0.000	-	-	0.000	-	-
2.2	Hashish	0.000	-	-	0.180	-	-	0.000	-	-
2.3	Charas	33.923	-	-	22.386	-	-	11.964	-	-
3	Cocaine(In Kg)	0.000	-	-	4.626	-	-	0.015	-	-
4	Psychotropic Substances	0.980	-	-	2.090	-	-	18.658	-	-
4.1	Methaqualone(In Kg)	0.000	-	-	2.090	-	-	0.000	-	-
4.2	Ephedrine/ Psuedo Ephedrine	0.000	-	-	0.000	-	-	0.000	-	-
4.3	L.S.D.(in KG)	0.000	-	-	0.000	-	-	0.000	-	-
4.4	Amphetamine/ Methamphetamine	0.980	-	-	0.000	-	-	18.658	-	-
4.5	Ketamine	0.000	-	-	0.000	-	-	0.000	-	-
4.6	ATS	0.000	-	-	0.000	-	-	0.000	-	-
5	Medicinal Preparations	839.356	363396	38099.332	1.935	391840	77471.912	0.181	579597	63873.980
5.1	Phensidyl/Cough Syrup	0.000	0	37679.282	0.000	0	77271.131	0.000	0	63295.280
5.2	Injection Vials	0.000	183	0.000	0.000	1928	0.000	0.000	3045	0.000
5.3	Pills/Capsules	0.000	353422	0.000	0.000	389912	0.000	0.000	556502	0.000
5.4	Other Medicinal Preparations	839.356	9791	420.050	1.935	0	200.781	0.181	20050	578.700
6	Drug Precursor - Acetic Anhydride	17.500	0	0.000	0.000	0	0.000	0.000	0	0.000
7	Other Drugs	546.733	0	2527.800	87.235	9938	1801.200	118.366	52027	3308.880
8	<b>Total</b>	<b>25509.802</b>	<b>363396</b>	<b>40627.132</b>	<b>29414.012</b>	<b>401778</b>	<b>79273.112</b>	<b>23897.767</b>	<b>631624</b>	<b>67182.860</b>

Source: Crime in India